

ITEM NO.18

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).5527/2019

(Arising out of impugned final judgment and order dated 29-08-2018 in SPLA No.627/2017 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

SHREYANSH KUMAR JAIN

Respondent(s)

WITH

Diary No(s). 16163/2021 (XI)
(FOR CONDONATION OF DELAY IN FILING ON IA 85132/2021)

Diary No(s). 15892/2021 (XI)
(FOR FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 15917/2021 (XI)
(FOR ONDONATION OF DELAY IN FILING)

Diary No(s). 15930/2021 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 16020/2021 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 16157/2021 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 16158/2021 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 16159/2021 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 16161/2021 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2143/2022 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2151/2022 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2145/2022 (XI)
((FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2195/2022 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2187/2022 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2153/2022 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2150/2022 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2205/2022 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 2212/2022 (XI)
(FOR CONDONATION OF DELAY IN FILING)

Diary No(s). 31030/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing
O.T.,condonation of delay in refiling / curing the defects)

SLP(C) No. 30333/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing
O.T.,condonation of delay in refiling / curing the defects,
permission to file additional documents/facts/annexures)

Diary No(s). 46489/2019 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 16018/2021 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 2220/2022 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 31067/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing
O.T.,condonation of delay in refiling / curing the defects,
permission to file additional documents/facts/annexures)

Diary No(s). 33724/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing
O.T.)

SLP(C) No. 6098/2019 (XI)

Diary No(s). 46841/2019 (XI)
(With applns for c/delay in filing SLP)

SLP(C) No. 18629/2019 (XI)
(With applns for exemption from filing O.T)

SLP(C) No. 27994/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing O.T., condonation of delay in refiling / curing the defects)

SLP(C) No. 30334/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing O.T., condonation of delay in refiling / curing the defects)

Diary No(s). 31041/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing O.T., condonation of delay in refiling / curing the defects, permission to file additional documents/facts/annexures)

SLP(C) No. 30332/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing O.T., condonation of delay in refiling / curing the defects, permission to file additional documents/facts/annexures)

SLP(C) No. 501/2020 (XI)
(With applns for c/delay in filing SLP, for exemption from filing O.T., condonation of delay in refiling / curing the defects, permission to file additional documents/facts/annexures)

SLP(C) No. 30335/2019 (XI)
(With applns for c/delay in filing SLP, for exemption from filing O.T., condonation of delay in refiling / curing the defects)

Diary No(s). 46487/2019 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 46490/2019 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 46495/2019 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 46502/2019 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 46504/2019 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 46515/2019 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 46518/2019 (XI)
(With applns for c/delay in filing SLP)

Diary No(s). 46524/2019 (XI)
(With applns for c/delay in filing SLP)

Date : 04-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Bharat Singh, Adv.
Mr. Vishwa Pal Singh, AOR
Ms. Kiran Bala Dewangan, Adv.
Mr. Jhingan Ashwani Omprakash, Adv.
Mr. Y.P. Singh, Adv.

Mr. Brijendra Chahar, Sr. Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

For Respondent(s) Mr. Yatish Mohan, Adv.
Mrs. Vinita Y. Mohan, Adv.
Mr. E. C. Vidya Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 18.04.2022.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master